Form of Inventory of Contents of Safe Deposit Locker

The follow	wing inventory of contents o	f Safe Deposit Lock	er No	
located a	t	Branch of		_Bank,
*hired in l	her/ his sole name by Shri/ Sı	mt./ Kum	(deceased),
*hired joi	ntly by Shri/ Smt./ Kum. (i)			(deceased)
	(ii)			_
was take	n on this da	ay of	two thousand	·
Sr. No.	Description of Articles Locker	=	Other identifying if any	particulars,
1				
2				
3				
4				
5				
6				
7				
8				
heirs/ a *By *W 3. The a (i) Nom (includ	ne purpose of inventory, access person mandated by the legal y breaking open the locker und ho produced the key to the lock above inventory was taken in hinee/ Legal heirs of deceas ing minor nominee) or Legal nt./ Kum.	al heirs and surviving older her/ his/ their insocker the presence of: ed joint hirer(s)/ per larger theirs	g hirers structions.	·
Addres	s	_	(Sign	ature)

(Signature)
(Signature)
(Signature)
(Signature)
(Signature)
(Signature)
(Signature)

^{*(}Delete whichever is not applicable)

ACKNOWLEDGEMENT	Г
*I, Shri/ Smt./ Kum.	legal heir/ mandate holder
*We, Shri/ Smt./ Kum.	
	 legal heirs, and
Shri/ Smt./ Kum.	
hereby acknowledge the receipt of the contents of the set out in the above inventory.	safe deposit locker comprised in as
Shri/ Smt./ Kum(Legal Heir/ Mandate Holder)	
Shri/Smt./ Kum.	
Shri/ Smt./ Kum.	Signature
Shri/ Smt./ Kum.	Signature
Date and Place	Signature

(*Delete whichever is not applicable)